

F.No 187/0/80-IT-(AI)
GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI THE 1ST AUGUST, 1980.

C O R R I G E N D U M

In the Board's Notification No. 3496 (F.No.187/8/80-IT(AI)) dated 24-6-1980 issued under sub-section (i) of section 121 of the I.T. Act, 1961 (43 of 1961) the Central Board of Direct Taxes hereby makes the following correction under Col. 3 against Sl. No. 2 B.

Amalapuram Circle, Amalapuram, shall be inserted as Item No. 8.

Sd/-
(B.M.SINGH)
UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

Note:- This corrigendum is for department use.
Notification appears correctly in Gazette.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of INS(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
3. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies)
4. All Officers & Sections of I.T. Wing of CBDT, New Delhi.
5. Comptroller & Auditor General of India, New Delhi (20 copies)
6. Bulletin Section of Dte. of Ins. (RS&P), New Delhi (5 copies).
7. Directors of Training, IRS(OT), Staff College, Nagpur (5 copies).
8. Shri P.K.Kartha, Joint Secy., Ministry of Law Justice & Co. Affairs, (Deptt. of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, CBDT, Bikas Bhawan, New Delhi.

Sd/-
(B.M.SINGH)
UNDER SECRETARY CENTRAL BOARD OF DIRECT TAXES.

AUTHORISED FOR ISSUE

NO:CC/IT(AI)/3416/1035/RSP/80.

(P.N. VERMA)
ASSISTANT DIRECTOR OF INSPECTION
(RS&P)

*T3/21.8.80.